

In the Central Administrative Tribunal
Calcutta Bench

920/97

001

29-5-2

Present : Hon'ble Mr.D. Purkayastha, Member (J)
Hon'ble Mr.B.P.Singh, Member(A)

Swapn Kumar Das ... Applicant

-Vs-


Metro Rly ... Respondent

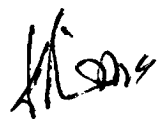
For the applicant : Mr.Samir Ghosh

For the respondent : Mr.M.K.Bondyopad

ORDER

The learned advocates of both the parties submit that the matter has been settled out of Tribunal and compromise petition has been filed on this day. In view of this, the applicant will not ~~proceed with~~ prosecute the case. Accordingly the case is disposed of. A copy of the compromise petition may be kept on record.


(B.P. Singh)
Member(A)


(D. Purkayastha)
Member(J)